

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**First Phase Induction Training Course for the newly appointed Civil Judges Class - II of 2020 Batch through online and other modes of telecommunication  
(02.11.2020 to 28.11.2020)**

(First Week – 02.11.2020 to 07.11.2020)

DATE/ DAY	SESSION – I 10:30 am to 11:45 am	SESSION – II 12:15 pm to 1:30 pm	SESSION – III 2:00 pm to 3:00 pm	EXERCISES	TO BE SUBMITTED
02.11.2020 Monday	Inauguration of the Course & Feedback from field training (First Phase) for identifying issues and need assessment  By: <b>Director, MPSJA</b>	Feedback from field training for identifying issues and need assessment  By: <b>Officers of the Academy</b>	Discussion on – Key issues relating to Constitution and Classification of Courts (Civil and Criminal) and its Jurisdiction  By: <b>Shri Dharendra Singh, Faculty Senior</b>	Ex.1: Order-sheet writing deciding application for grant of remand and bail	On 02.11.2020 till 9:00 pm
				Ex.2: Order-sheet writing – Filing of Plaint, Scrutiny, Reader Report, Registration and Issuance of Process	On 03.11.2020 till 10:00 am
03.11.2020 Tuesday	Discussion on – Key issues relating to Remand and Bail in the light of Ex.1 (Contd.) By: <b>Shri Jayant Sharma, Faculty Junior</b>	Discussion on – Key issues relating to Remand and Bail in the light of Ex.1  By: <b>Shri Jayant Sharma, Faculty Junior</b>	Discussion on – Key issues relating to Cognizance in Criminal cases; Generally, Scrutiny of charge-sheet, ER, FR, registration and other issues  By: <b>Shri Yashpal Singh, Deputy Director</b>	Ex.3: Order writing– Interim custody of seized vehicle and other property Ex.4: Order sheet writing – Framing of Issues (2 Exercises)	On 04.11.2020 till 10:00 am
04.11.2020 Wednesday	Discussion on – Key issues relating to Civil suits; Generally Institution, Scrutiny of Plaint, Cognizance, Registration and Process in the light of Ex. 2 By: <b>Smt Anu Singh, OSD-II</b>	Discussion on – Key issues relating to Temporary Injunction under Order 39 Rules 1 & 2 CPC  By: <b>Shri Yashpal Singh, Dy. Director</b>	Discussion on – Key issues relating to Written Statement, Counter Claim and Set Off  By: <b>Smt. Anu Singh, OSD-II</b>	Ex.5: Order-sheet writing – Framing of Charge (2 Exercises)	On 05.11.2020 till 10:00 am
05.11.2020 Thursday	Discussion on – Key issues relating to Framing of issues in the light of Ex. 4  By: <b>Shri Dharendra Singh, Faculty Senior</b>	Discussion on – Key issues relating to Interim custody of property under Section 451/457 CrPC and other Special Acts in the light of Ex.3 By: <b>Shri T. S. Ajmani, O.S.D.-I</b>	Discussion on – Key issues relating to Amendment of Pleadings under Order 6 Rule 17 CPC  By: <b>Shri Jayant Sharma, Faculty Junior</b>	Ex.6: Order-sheet writing – Filing of Complaint, Cognizance and Issuance of Process Ex.7: Order-sheet writing – Order 17 Rules 1, 2 & 3 CPC	On 06.11.2020 till 10:00 am
06.11.2020 Friday	Discussion on – Key issues relating to Framing of charges, discharge and alteration of charges in the light of Ex. 5  By: <b>Shri T. S. Ajmani, O.S.D.-I</b>	Discussion on – Key issues relating to private complaints dealing with applications under Section 156(3) CrPC in the light of Ex. 6 By: <b>Shri Yashpal Singh, Dy. Director</b>	Trial in Criminal Cases – Proceeding in absence of accused and dispensation with personal attendance (Sections 299 & 317 CrPC)  By: <b>Smt. Anu Singh, OSD-II</b>	Ex.9: Order writing – Order 22 CPC Ex.10: Order writing–Order 1 CPC	On 07.11.2020 till 10:00 am
07.11.2020 Saturday	Discussion on – Key issues relating to recording and probative value of Electronic Evidence By: <b>Shri Yashpal Singh, Dy. Director</b>	Discussion on – Key issues relating to Law relating to Succession among Hindus  By: <b>Director, MPSJA</b>	Discussion on – Key issues relating to Role and duties of Ministerial Staff of Civil Court and Criminal Court By: <b>Shri T. S. Ajmani, O.S.D.-I</b>	Ex.8: Judgment Writing Criminal	On 09.11.2020 till 10:00 am

- NOTE:-**
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  - (ii) Reply/answer of the exercises should be submitted strictly on due date and time, as per schedule.
  - (iii) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.
  - (iv) All correspondence shall be made through email and/or other mode of telecommunication.

**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**First Phase Induction Training Course for the newly appointed Civil Judges Class - II of 2020 Batch through online and other modes of telecommunication**

**(02.11.2020 to 28.11.2020)**

(Second Week – 09.11.2020 to 11.11.2020)

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 11:45 am</b>	<b>SESSION – II 12:15 pm to 1:30 pm</b>	<b>SESSION – III 2:00 pm to 3:00 pm</b>	<b>EXERCISES</b>	<b>TO BE SUBMITTED</b>
09.11.2020 Monday	Discussion on – Key issues relating to Section 125 CrPC in the light of Ex.9  By: <b>Smt. Anu Singh, O.S.D.-II</b>	Discussion on – Key issues relating to Accommodation control Act  By: <b>Director, MPSJA</b>	Discussion on – Key issues relating to Trials: Summary, Summons and Warrant  By: <b>Shri T. S. Ajmani, O.S.D.-I</b>	Ex.10: Order writing – Age Determination of a Juvenile	On 10.11.2020 till 10:00 am
10.11.2020 Tuesday	Discussion on – Key issues relating to Order 17 Rules 1 CPC  By: <b>Shri Yashpal Singh, Dy. Director</b>	Discussion on – Key issues relating to cases under Section 279, 338 and 304-A IPC in the light of Ex.8  By: <b>Shri Jayant Sharma, Faculty Junior</b>	Discussion on – Law relating to Consequence of Non-appearance of Parties (Order 9 CPC)  By: <b>Shri Yashpal Singh, Deputy Director</b>	Ex.11: Order writing – Application under Section 302 & Section 311 CrPC	On 11.11.2020 till 10:00 am
11.11.2020 Wednesday	Discussion on – Key issues relating to Adverse Possession, Pleading and Proof  By: <b>Shri Priyadarshan Sharma, Registrar (Admn.), High Court of M.P.</b>	Interactive Session based on queries sent by participants (Civil Law)  By: <b>Director, MPSJA</b>	Discussion on – Key issues relating to Return of Plaint and Rejection of Plaint (O.7 R.10 CPC & O. 7 R.11 CPC)  By: <b>Shri Jayant Sharma, Faculty Junior</b>	Ex.12: Order writing – Order 1 CPC  Ex.13: Order writing – Order 22 CPC	On 17.11.2020 till 10:00 am

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**First Phase Induction Training Course for the newly appointed Civil Judges Class - II of 2020 Batch through online and other modes of telecommunication  
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**(Third Week – 17.11.2020 to 21.11.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:30 am to 11:45 am</b>	<b>SESSION – II 12:15 pm to 1:30 pm</b>	<b>SESSION – III 2:00 pm to 3:00 pm</b>	<b>EXERCISES</b>	<b>TO BE SUBMITTED</b>
17.11.2020 Tuesday	Discussion on – Key issues relating to Primary & Secondary Evidence  By: <b>Shri Yashpal Singh, Dy. Director</b>	Discussion on – Key issues relating to Juvenile Justice (Care & Protection of Children Act, 2015) in the light of Ex. 10  By: <b>Smt. Anu Singh, O.S.D.-II, MPSJA</b>	Judicial Ethics, Norms & Behaviour (recorded)  By: <b>Hon’ble Shri Justice Sujoy Paul, Judge, High Court of M.P.</b>	Ex.14: Court Fees Act and Suit Valuation Act	On 18.11.2020 till 10:00 am
18.11.2020 Wednesday	Discussion on – Key issues relating to Order 33 CPC and Section 35 of Court Fees Act  By: <b>Shri T. S. Ajmani, O.S.D-I, MPSJA</b>	Discussion on – Key issues relating to Expeditious Trial of Criminal Cases and Disposal of Interim Applications in the light of Ex. 11  By: <b>Shri Dharendra Singh, Faculty Senior</b>	Discussion on – Key issues relating to Conduct of Civil Suit, Journey from plaint to judgement (recorded)  By: <b>Director, MPSJA</b>	Ex.15: Examination of accused under Section 313 CrPC	On 19.11.2020 till 10:00 am
19.11.2020 Thursday	Discussion on – Key issues relating to Order 1 & Order 22 CPC in the light of Ex.12 & 13  By: <b>Shri T. S. Ajmani, O.S.D-I, MPSJA</b>	Discussion on – Relating to Court Fees Act and Suit Valuation Act in the light of Ex. 14  By: <b>Shri Jayant Sharma, Faculty Junior</b>	Discussion on – Key issues relating to Compounding of Offences and Withdrawal from Prosecution (Sections 320 & 321 CrPC)  By: <b>Smt. Anu Singh, OSD-II</b>	Ex.16: Judgment Writing Criminal	On 21.11.2020 till 10:00 am
20.11.2020 Friday	Discussion on – Key issues relating to Recording of Evidence in Criminal Cases  By: <b>Shri T. S. Ajmani, O.S.D-I.</b>	Discussion on – Key issues relating to M.P.Land Revenue Code,1959  By: <b>Shri Dharendra Singh, Faculty Senior</b>	Discussion on – Key issues relating to Order 23 CPC  By: <b>Shri Priyadarshan Sharma, Registrar (Admn.), High Court of M.P.</b>	Ex.17: Application under execution Proceedings in Civil Cases	On 23.11.2020 till 10:00 am
21.11.2020 Saturday	Discussion on – Key issues relating to Recording of Evidence in Civil Cases  By: <b>Shri Jayant Sharma, Faculty Junior</b>	Discussion on – Key issues relating to Recording of Evidence in Civil Cases with special reference to impounding of documents  By: <b>Shri Jayant Sharma, Faculty Junior</b>	Attributes of a Judge (recorded)  By: <b>Hon’ble Shri Justice Atul Sreedharan, Judge, High Court of M.P.</b>	Ex.18: Judgment Writing Civil	On 23.11.2020 till 10:00 am

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**DIRECTOR**